

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

The following transfer and posting orders are hereby made *with immediate effect*:

S.No.	Name of the Officials	From	To
1.	Ms. Rajni Bodra (EC: 96906737)	JA in the Accounts Branch, South District, Saket Courts, New Delhi	Asstt. Ahlmad in the court of Ms. Shilpi Singh, MM-02, South District, Saket Courts, New Delhi
2.	Sh. Hetram Meena (EC: 50505179)	JJA in the court of Sh. Rohit Kumar, MM (NI Act), Digital Courts-02, South, Saket Courts, New Delhi	JJA in the court of Ms. Chhavi Bansal, MM (NI Act), Digital Court-03, South, Saket Courts, New Delhi.
3.	Sh. Ankur Kumar (EC: 78801346)	JJA in the Judges' Library, South, Saket Courts, New Delhi.	JJA in the court of Sh. Rohit Kumar, MM (NI Act), Digital Court-02, South, Saket Courts, New Delhi.

**Note:**

1. Earlier Transfer and posting order no. Admn.II/DJ-(S)P&T/SD/23/3346-3402 dated 31.01.2023, in respect of following officials is hereby cancelled:

(i) Ms. Pooja Devi, JJA in the court of Sh. Aridaman Singh Cheema, MM (NI Act) Digital Court-06, South District, Saket Courts, New Delhi

(ii) Ms. Pooja Rawat, JJA in R&I Branch, South District, Saket Courts, New Delhi.

(iii) Ms. Mamma Choudary, JJA in VWDC, South District, Saket Courts, New Delhi

(iv) Sh. Mervyn Robin Richard Eide, JJA(EC: 19105985), A. Ahlmad in the court of Ms. Deeksha Madan, MM-01, Mahila Court, South, Saket Courts, New Delhi

(v) Sh. Mukesh Duharia, JA (EC: 13763), Mediation Centre, South, Saket Courts, New Delhi

2. Non-compliance of transfer order or immediately proceeding on leave shall be viewed seriously.

  
(Narottam Kaushal)

Principal District & Sessions Judge (South)  
Saket Courts, New Delhi

No. Admn.II/DJ-(S)P&T/SD/23/ 3794-3814

Dated, New Delhi the 06/2/2023

**Copy forwarded for information and necessary action:-**

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
3. The Officer-In-Charge(s) concerned.
4. The Officer-In-Charge, Computer Branch, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Administration Branch-1, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.

  
(Narottam Kaushal)

Principal District & Sessions Judge (South)  
Saket Courts, New Delhi

